

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4129

ANSWERED ON:21.12.2005

FUNDS FOR MAINTENANCE OF SLUMS AND DEVELOPMENT WORKS

Athawale Shri Ramdas

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has allocated any amount to the Government of Delhi for the maintenance of slums, to provide essential basic amenities to the citizens and other related developmental works in the urban areas and various schemes during the last five year plan;
- (b) if so, the details thereof including the amount allocated for the said purposes;
- (c) whether the allotted amount has been spent on those works/schemes for which it was sanctioned;
- (d) if not, the reasons therefor;
- (e) the names of the Government and non-Governmental organisations through which the said amount has been spent;
- (f) whether any complaints have been received by the Union Government regarding misappropriation of funds allocated by the Union Government; and
- (g) if so, the action taken by the Union Government in this regard so far?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a)to(g): Government of NCT(GNCTD) of Delhi has reported that it has been receiving grant under Centrally sponsored scheme namely `CENTRALLY ASSISTED SLUM DEVELOPMENT PROGRAMME` (CASDP) for maintenance of slums and for providing essential basic amenities and other related developmental works. This scheme is being implemented in NCT of Delhi by Slum & JJ Department of MCD.

The details of grant received by Slum & JJ Department from GNCTD under the Plan Scheme of CASDP are as under:

Year	Grant received (Rs. in lakh)	Expenditure incurred (Rs. in lakh)
1997-98	16.60	14.21
1998-99	31.32	34.54
1999-2000	26.21	23.41
2000-01	16.04	19.16
2001-02	18.92	18.74
2002-03	17.76	17.70
2003-04	17.70	17.94
2004-05	17.92	13.28

Ministry of Urban Employment & Poverty Alleviation, Govt. of India, has informed that it has released Rs.50.00 lakh to DDA in March 2002 for construction of 167 dwelling units under the scheme of Valmiki Amedkar Awas Yojana (VAMBAY). No complaints of misappropriation of VAMBAY fund by Delhi Government have been received.